

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

EXECUTION APPLICATION NO. 28/2021

IN

ORIGINAL APPLICATION NO.144 OF 2017

IN THE MATTER OF :

K.P.Singh&Ors.

...APPLICANT

VERSUS

U.P. Pollution Control

Board & ORS.

..... RESPONDENTS

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THROUGH

Raman Yadav

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**COMPLIANCE REPORT WITH AFFIDAVIT ON BEHALF OF
RESPONDENT GHAZIABAD NAGAR NIGAM IN PURSUANCE TO THE
ORDER DATED 17.02.2022 PASSED BY THIS HON'BLE TRIBUNAL.**

1. It is most respectfully submitted that the present application was listed for consideration on 17.02.2022 wherein this Hon'ble Tribunal was pleased to pass certain directions. The relevant extract of the order passed by this Hon'ble Tribunal is reproduced herein below for the ready reference and kind perusal of this Hon'ble Tribunal:

"5. We have heard the Commissioner, GNN who is present in person and considered the report. It remains undisputed that order of this Tribunal dated 03.08.2018 in O.A. No. 144/2017, K.P. Singh v. UPPCB &Ors. still remains substantially un-complied even after more than three years. Still, sewer water is being mixed with storm water, as stated learned counsel for the applicant. The report does not address the issues in terms of order of

this Tribunal dated 18.10.2021 with regard to connectivity of households to the sewer lines and preventing cross contamination of storm water and sewer, demarcation of catchment area of the storm water drain and ensuring that septic tanks are duly connected to sewer lines and manual scavenging is discontinued.

6. The Commissioner, GNN is present in person has assured the Tribunal that further remedial action on above lines will be taken and completed by 31.03.2022."

2. In compliance to the aforesaid directions of this Hon'ble Tribunal it is most respectfully submitted that the sewer line in the area of Village Pahaladgarhi is fully in operation and there is no overflow in the aforesaid area. Further, there is no discharge of sewerage water in the drains of Sector 16, 17, 18 and 19 in Vasundhara. Photographs of G.O. tags in the Village Pahaladgarhi are annexed hereto and marked as

ANNEXURE- CA-01 (Pg. 5 to 6)

3. It is further submitted that as far as construction of the storm water drain from Pahaladgarhi to Vaishali Canal is concerned the construction of 600 mtr. drain from Nod No. 85 to O2 was restrained due to water pipe line, PVC pipe line and CC pipe line deponent beg to submit that work of construction is in process and the remaining construction of 350 mtr. will be completed by the end of this month i.e. May 2022. Further as well as catchment area for sewerage is concerned, the sewerage is discharged from Village Pahaladgarhi via pumping station of Sector 19 to sewerage pumping station of Sector 7 till 56 MLD STP situated in Indirapuram. True copy of the chart reflecting the route from Village Pahaladgarhi to STP at Indirapuram is annexed hereto and marked as **ANNEXURE CA 02 (Pg. 7)** ●

In the light of above facts and circumstances the present compliance report has been preferred before this Hon'ble Tribunal.

THROUGH

Raman Yadav
(RAMAN YADAV)
 ADVOCATE

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AFFIDAVIT

I, Desh Raj Singh aged about 50 year ,working as Executive Engineer ; Ghaziabad Nagar Nigam, District Ghaziabad, U.P presently at New Delhi do hereby state and declare on solemn affirm as under:

1. That I am authorized to swear the present affidavit on behalf of the Ghaziabad Nagar Nigam in the above mentioned application and I am

conversant with the facts and circumstances of the case as per the record and as such competent to swear this affidavit in my official capacity.

2. That I have read and understood the contents of the accompanying reply and say that the contents of the accompanied reply are true and correct to the best of my knowledge and belief. Neither any part of this affidavit is false and nor any material is concealed therefrom.


DEPONENT

VERIFICATION:

I, the above named deponent, verify that the contents of this affidavit are true to the best of my knowledge as per the official record, nothing material has been concealed there from.

Verified at New Delhi on this 16 day of May, 2022.

16 MAY 2022



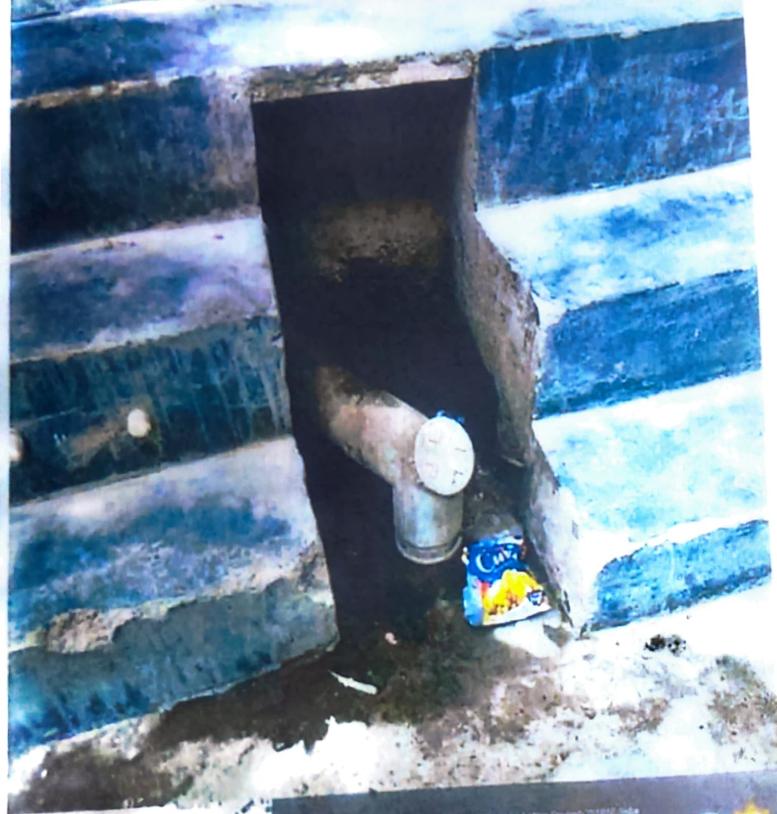
DEPONENT



I identified the deponent
has sig. in my presence

ATTESTED

NOTARY DELHI
16 MAY 2022



City: Ghaziabad, Sector 16, Yamunohar, Ghaziabad, Uttar Pradesh, 201012, India

SECTOR 16
G - BLOCK
G - 0101

38°C
100°F

2022-04-25(Mon) 12:56(p.m.)



City: Ghaziabad, Sector 16, Yamunohar, Ghaziabad, Uttar Pradesh, 201012, India

SECTOR 16
G - BLOCK
G - 0101

38°C
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2022-04-25(Mon) 12:55(p.m.)



Ghaziabad
 Uttar Pradesh
 India
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 2022-04-25(Mon) 12:54(p.m.)



Ghaziabad
 Uttar Pradesh
 India
 38°C
 100°F
 2022-04-25(Mon) 12:55(p.m.)



Lat: 26.040000, Long: 80.220000 (Approximate coordinates)

Ghaziabad
Uttar Pradesh
India

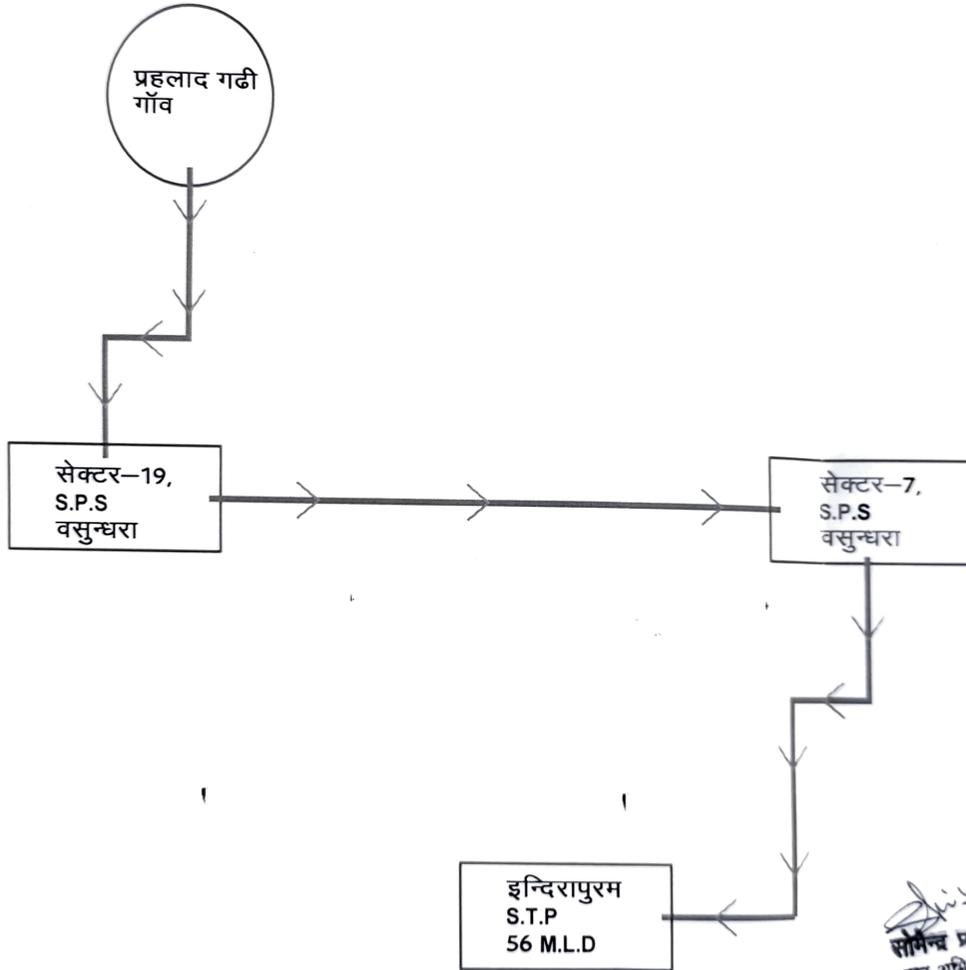


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2022-04-25(Mon) 12:54(p.m.)

प्रहलाद गढी गॉव का समस्त सीवरेज सैक्टर-19, वसुन्धरा S.P.S से सैक्टर-7, वसुन्धरा S.P.S होते हुए इन्दिरापुरम स्थित 56 M.L.D S.T.P में निस्तारित किया जाता है।

ANNEXURE-CA-2



Somnath Prakash Singh
सोमन्ध प्रताप सिंह
जवर अभियन्ता (जल)